

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:31
ANSWERED ON:24.02.2015
FREEDOM FIGHTERS
Bhuria Shri Dileep Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of freedom fighters alive and receiving pension under the Swatantrata Sainik Samman Pension Scheme, 1980 as on date, State-wise;
- (b) the number of dependents of freedom fighters receiving family pension; State-wise;
- (c) the amount of pension/family pension being paid to freedom fighters and their dependents per month; and
- (d) the steps taken by the Government to increase freedom fighter pension and facilities provided to such persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJUJU)

- (a) & (b): Number of the freedom fighters and their eligible dependents receiving Central Samman Pension through various Banks as on 01st January, 2015 under Swatantrata Sainik Samman Pension Scheme, 1980, State-wise is given in the Annexure-I.
- (c): Details of Central Samman Pension/family pension being paid to the freedom fighters /eligible dependents per month is given in Annexure-II.
- (d): A Central Freedom Fighter Pensioner as well as his/her widow/widower receives 20,129 /- per month. After death of the spouse, their three eligible unmarried daughters receive 4770/- each per month. Central Samman Pension/ family pension is linked to Dearness Relief which is based on twelve monthly average increase in All India Consumer Price Index. Dearness Relief is revised with effect from 01st August every year. Facilities provided to freedom fighters/eligible dependents is given in the Annexure-III.